

प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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ई-मेल/email : [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

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## RBI releases 2024 list of Domestic Systemically Important Banks (D-SIBs)

SBI, HDFC Bank and ICICI Bank continue to be identified as Domestic Systemically Important Banks (D-SIBs) under the same bucketing structure as in the [2023 list of D-SIBs](#). The additional Common Equity Tier 1 (CET1) requirement for these D-SIBs will be in addition to the capital conservation buffer.

The list of D-SIBs is as follows:

| Bucket | Banks                | Additional Common Equity Tier 1 requirement as a percentage of Risk Weighted Assets (RWAs) |
|--------|----------------------|--|
| 5      | -                    | 1%   |
| 4      | State Bank of India* | 0.80%  |
| 3      | -                    | 0.60%  |
| 2      | HDFC Bank*           | 0.40%  |
| 1      | ICICI Bank           | 0.20%  |

\* The higher D-SIB surcharge for SBI and HDFC Bank will be applicable from April 01, 2025. Hence, up to March 31, 2025, the D-SIB surcharge applicable to SBI and HDFC Bank will be 0.60% and 0.20% respectively.

### Background:

The Reserve Bank had issued the Framework for dealing with Domestic Systemically Important Banks (D-SIBs) on July 22, 2014, which [was subsequently updated on December 28, 2023](#). The D-SIB framework requires the Reserve Bank to disclose the names of banks designated as D-SIBs starting from 2015 and place these banks in appropriate buckets depending upon their Systemic Importance Scores (SISs). Based on the bucket in which a D-SIB is placed, an additional common equity requirement has to be applied to it. In case a foreign bank having branch presence in India is a [Global Systemically Important Bank \(G-SIB\)](#), it has to maintain additional CET1 capital surcharge in India as applicable to it as a G-SIB, proportionate to its Risk Weighted Assets (RWAs) in India, i.e., additional CET1 buffer prescribed by the home regulator (amount) multiplied by India RWA as per consolidated global Group books divided by total consolidated global Group RWA.

The Reserve Bank had announced SBI and ICICI Bank as D-SIBs in [2015](#) and [2016](#) while HDFC Bank was classified as D-SIB in 2017 along with SBI and ICICI Bank. The current update is based on the data collected from banks as on March 31, 2024.

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**(Puneet Pancholy)**  
Chief General Manager